

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 330
TO BE ANSWERED ON 17.11.2016

RELAXATION TO RURAL POORS UNDER HOUSING FOR ALL SCHEME

330. COL. SONARAM CHOUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed any target for providing houses to all including rural homeless throughout the country;
- (b) if so, the progress in allotment of houses to rural homeless, State/UT-wise;
- (c) whether any relaxation is given to the rural poor living in hilly and desert areas of the country including western Rajasthan; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) : To pursue the objective of 'Housing for All by 2022' as envisioned by the Government, the Union Cabinet approved re-structuring of the erstwhile rural housing scheme Indira Awaas Yojana (IAY) into Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) under which it is proposed to construct one crore houses in three years from 2016-17 to 2018-19.
- (b) : A statement indicating no. of houses allotted under PMAY-G State/UT-wise for the year 2016-17 is given in the Annexure-I.
- (c) and (d) : The scheme provides for enhanced unit assistance of Rs. 1.30 lakh to the beneficiaries in hilly areas and difficult areas including IAP districts in place of Rs. 1.20 lakh in plain areas. The unskilled wage labour component from MGNREGS for the construction of PMAY-G house is 95 days in hilly, difficult areas including IAP districts instead of 90 days in plain areas.

Annexure-I

**Annexure refers to Parliament Question No 330 due for answer on
17.11.2016**

Houses allocated under PMAY-G for the year 2016-17

(Units in nos.)

S.No.	State	House allocated
1	ANDHRA PRADESH	56111
2	BIHAR	476715
3	CHHATTIS GARH	174119
4	GOA	761
5	GUJARAT	84924
6	HARYANA	19106
7	JHARKHAND	172588
8	KARNATAKA	69576
9	KERALA	24341
10	MADHYA PRADESH	335036
11	MAHARASHTRA	172264
12	ODISHA	296127
13	PUNJAB	18293
14	RAJASTHAN	187094
15	TAMIL NADU	131831
16	TELANGANA	38097
17	UTTAR PRADESH	430065
18	WEST BENGAL	326338
19	HIMACHAL PRADESH	3644
20	JAMMU AND KASHMIR	12724
21	UTTARAKHAND	8120
	Non NE States	3037874
22	ARUNACHAL PRADESH	6754
23	ASSAM	164245
24	MANIPUR	8459
25	MEGHALAYA	12732
26	MIZORAM	3593
27	NAGALAND	6840
28	SIKKIM	1957
29	TRIPURA	17741
	NE States	222321
30	ANDAMAN & NICOBAR	157
31	DADRA & NAGAR HAVELI	227
32	DAMAN & DIU	40
33	LAKSHADWEEP	57
	UTs without legislature	481
34	PUDUCHERRY	321
TOTAL		3260997